

**Daily Board**  
**HHJ. Bharti Kale (C.R.15)**  
**Date 12.06.2020**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Parties</b>	<b>Stage</b>	<b>Next date</b>
1	POCSO 311/16	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs MOHD. MASOOM @ TANVIR MOHD.ANWAR SHAIKH	Judgment	
2	POCSO 249/14	The State Santacruz P.S Vs Kamruddin Mohammad Rafik Shaikh	Argument	
3	POCSO 444/16	NAVGHAR POLICE STATION Vs KRUSHNA PANNALAL SHARMA	Argument	
4	POCSO 539/16	WORLI POLICE STATION Vs VINODKUMAR LALTAPRASAD JAISWAL	Argument	
5	MA 593/20 in BA 290/2020	Ahmad Khurshid Syed & Ors - Aplnt. Vs The State- R.C.F. P.St.	Hearing	
6	BA 213/20	Mohd. Ayan Sadakat Khan Vs The State- Shivaji Nagar Police Station	Hearing	
7	POCSO 45/20	The State of Maharashtra - Shivaji Nagar Police Station Vs Navid Mohmud Sayyad and other 01	Reply	
8	BA 248/20	Ajaj Anwar Ansari Vs The State- Byculla Police Station	Reply	
9	BA.785/20 In RA.396/20	Mohd. Ismail Mohd. Ibrahim Shaikh Vs. The State – V.P. Road.	Reply	
10	RA.397/2020	Mohd. Aslam Salim Shaikh Vs. The State- Pydhonie P.St.		

Sheristedar  
**C.R. 15**